## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Vielge Navi

For Resp No. 5 Advocate

2. Cs Anshul 13hatt PCS

For Res. No. 1 to 4

3 Adv. Hemant Telkou. Order for Petho 21/397-398/NCLT/MB/MAH/2015

Advocate Hemant Telkay.

- 1. Both the parties are present.
- 2. At request of the parties list this matter for further hearing on 27.09.2016

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 31st August, 2016.